

FREQUENTLY ASKED QUESTION

(19 Nov 2020)

Question 1. Whether submission of No Objection Certificate (NOC) at the time of interview is necessary?

Answer. Yes. However, if a candidate is unable to submit NOC at the time of document verification before interview, the candidate will be allowed to appear for interview subject to submission of an undertaking to the effect that in case of his selection he will submit all necessary documents, including NOC/vigilance clearance etc from his present employer, before issue of offer of appointment failing which his candidature will be cancelled and appointment will be offered to next eligible candidate.

Question 2. Whether experience certificate is necessarily to be submitted at the time of document verification before interview?

Answer. Yes. No candidate will be allowed to appear for the interview without submission of experience certificate.

Question 3. Is any prescribed format for experience certificate?

Answer. No. However, the experience certificate must contain the information as sought in Call Letter or its appendices.

Question 4. Whether a candidate will be allowed reimbursement of travel expenses in case of air travel?

Answer. Reimbursement of Air Fare is not allowed, however, in case of travel by air the fare limited to AC-3 tier of the Indian Railway to and fro by the shortest route will be reimbursed to outstation candidates.

Question 5. Is there any proposal to postpone interview due to rise in Covid cases in Delhi?

Answer. No, there is no such proposal. The interview will be held as per schedule. However, candidates are advised to regularly visit our website for current updates, if any.

Question 6. Is there any provision for rechecking or re-evaluation of answer sheet of written examination?

Answer. No such provision exists in recruitment advertisement. However, utmost care has been taken in evaluating answer sheets.

Question 7. Which document will be a valid document for ascertaining CTC package?

Answer. Appointment Letter dully mentioned with CTC package, last two years Salary Slip or Form-16 showing salary from April 2017 to April 2019 will be treated as valid document for the purpose.

Question 8. What will be cut off date for fulfilling eligibility criteria e.g. educational qualification, experience etc.

Answer. 25 April 2019 i.e. the closing date for application will be cut off date for this purpose.

Question 9. If a candidate did not received a call letter, how he can appear for the interview?

Answer. As result has already been uploaded on our official website, the downloaded copy of call letter will be equally valid as original sent to candidate, if supported with necessary identity documents etc as mentioned in call letter and its appendices. If a candidate has not received his call letter either through post or by email, he can obtain/collect the same from FSSAI, FDA Bhavan, Kotla Road, New Delhi-110002. An email may be sent to assistantdirector-hr@fssai.gov.in in this regard.

Question 10. Whether accommodation will be provided for stay during interview?

Answer. No accommodation or reimbursement will be provided for stay. Candidate(s) will have to arrange on their own.